

COMMITTEE ON ABSENCE OF MEMBERS  
FROM THE SITTINGS OF THE HOUSE

~~F~~  
TWELFTH REPORT

( S E A L )

LOK SABHA SECRETARIAT  
NEW DELHI

~~12~~ December, 1955.

MEMBERS OF THE COMMITTEE ON ABSENCE OF  
MEMBERS FROM THE SITTINGS OF THE HOUSE.

1. Shri Ganesh Sadashiv Altekar-Chairman
2. Shri Ganeshi Lal Chaudhary.
3. Shri Ram Shankar Lal.
4. Shri B.L. Chandak.
5. Shri Paidi Lakshmayya.
6. Shri Mahendra Nath Singh.
7. Shri Shivram Rango Rane.
8. Shri Fulsinhji B. Dabhi.
9. Shri Bhagwat Jha 'Azad'.
10. Shri Ram Dass.
11. Shri U.M. Trivedi.
12. Her Highness Rajmata Kamlendu Mati Shah.
13. Shri C. R. Chowdary.
14. Shri K.M. Vallatharas.
15. Shri Vijneshwar Missir.

SECRETARIAT

Shri N. C. Nandi - Deputy Secretary.

REPORT

I, the Chairman of the Committee on Absence of Members from the Sittings of the House, having been authorised by the Committee, present this their Twelfth Report.

2. The Committee held its sitting on the 13th December, 1955, and considered twelve applications ~~along with various other matters.~~ The recommendation of the Committee with respect to each application is given below.

for leave of absence from members

3. Shri Tridib Kumar Chaudhuri.- On the basis of the recommendations made by the Committee in its Eleventh Report, the House granted to Shri Tridib Kumar Chaudhuri leave of absence upto the 1st October, 1955. As the member was not in a position to apply for leave of absence himself, Shri N. Sreekantan Nair, M.P. applied for leave on behalf of Shri Chaudhuri, till he is released from Goa Jail or upto the termination of the present Parliament. The Committee, after taking into consideration the special circumstances of the case, recommends that leave of absence may be granted to the member for the entire Eleventh Session on the basis of the application <sup>given</sup> by Shri N. Sreekantan Nair, M.P.

was detained in prison in Goa

4. Shri Purnendu Sekhar Naskar.- The member has requested leave of absence for the entire period of the Eleventh Session as he is attending the Tenth Session of the General

Assembly of the United Nations as a member of the Indian Delegation. The member was, however, present in the House on the 12th December, 1955. The member was ~~also~~ absent for 23 days (from the 9th September to 1st October, 1955) in the Tenth Session. The total period of his absence from the 9th September to the 1st October, 1955 in the Tenth Session and from the 21st November to the 10th December, 1955 <sup>in the Eleventh Session</sup> amounts to 43 days. The Committee recommends that leave of absence may be granted to the member for this period.

5. Shri Dev Kanta Borooah. - The member has requested leave of absence from the sittings of the House for the entire period of the Eleventh Session as he is attending the Tenth Session of the General Assembly of the United Nations as a member of the Indian Delegation. The member was also absent for 4 days from 28th September to 1st October, 1955 in the Tenth Session. The total period of his absence from 28th September to 1st October, 1955 in the Tenth Session and for the entire period of Eleventh Session amounts to 37 days. The Committee recommends that leave ~~of absence~~ may be granted to the member for this period.

6. Shri N. Somanah. - The member has applied for leave of absence from the sittings of the House for the entire period of Eleventh Session on account of his illness. The member was granted leave of absence from the sittings of the House for 47 days if

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for which he  
has now  
applied

from 16th August to 1st October, 1955 in the Tenth Session. The total period of his absence from 21st November to 23rd December, 1955 amounts to 33 days. The Committee recommends that leave ~~of absence~~ may be granted to the member for this period.

7. Dr. N. B. Khare, - The member was granted leave of absence from the sittings of the House upto <sup>the</sup> 21st September, 1955, in the Tenth Session. The member has now applied for leave of absence from 22nd September to 1st October, 1955 in the Tenth Session and for the entire period of the Eleventh Session. The total period of his ~~leave of~~ absence from <sup>22nd</sup> 21st September to 1st October, 1955 in the Tenth Session and the entire period of the Eleventh Session amounts to 43 days. The Committee recommends that leave of absence may be granted to the member for this period.

8. Shrimati B. Khongmen, - The member has requested leave of absence from the sittings of the House for the entire period of <sup>the</sup> Eleventh Session as she is connected with the work in the United Nations as an Alternate Representative of India to the General Assembly. During the Tenth Session she did not attend the sittings of the House for 18 days from the 14th September to 1st October, 1955. The total period of her absence from 14th September to 1st October, 1955 in the Tenth Session and for the entire period of Eleventh Session amounts to 51 days. The Committee recommends that leave of absence may be granted to the member

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for this period.

9. Shri P. Natesan.- The member has applied for leave of absence from the sittings of the House for the entire period of the Eleventh Session on account of his illness. The member was also absent for 15 days from 17th September to 1st October, 1955 in the Tenth Session. The total period of his absence from 17th September to 1st October in the Tenth Session and for the entire period of Eleventh Session amounts to 48 days. The Committee recommends that leave of absence may be granted to the member for this period.

10. Dr. Ch. V. Rama Rao.- The member has applied for leave of absence from the sittings of the House for the entire period of the Eleventh Session on account of his illness. The member last attended the House on the 1st October, 1955. The total period of his absence from 21st November to 23rd December, 1955 amounts to 33 days. The Committee recommends that leave of absence may be granted to the member for this period.

11. Dr. Shaukatullah Shah Ansari.- The member has requested leave of absence from the sittings of the House for the entire period of the Eleventh Session as he is attending the Tenth Session of General Assembly of United Nations. The member last attended the House on the 15th September, 1955. The total period of his absence

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amounts to 49 days (16 days in Tenth Session and 33 days in the Eleventh Session). The Committee recommends that leave of absence may be granted to the member for this period.

12. Shri Rohini Kumar Chaudhuri.- The member has requested leave of absence from the sittings of the House for the entire period of the Eleventh Session on account of his illness. The member last attended the House on the 1st October, 1955. The total period of his absence from 21st November to 23rd December, 1955 amounts to 33 days. The Committee recommends that leave of absence may be granted to the member for this period.

13. Shri Sofi Mohd. Akbar.- The member has requested leave of absence from the sittings of the House for 15 days commencing from 21st November, 1955 on account of some domestic trouble. The member is, however, absent to this day. The member has already been granted leave of absence upto the end of last session <sup>on account of illness</sup>. His total period of absence from 21st November, 1955 to 13th December, 1955 amounts to 23 days. The committee recommends that leave of absence may be granted to the member for this period.

14. Shri Kamakhya Prasad Tripathi.- The member <sup>has</sup> applied for leave of absence from the sittings of the House for the entire period of Eleventh Session as


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he is attending the Executive Board meeting of the I.F.T.U.C. in New York. The member last attended the sittings of the House on 30th September, 1955. His total period of absence for 1st October, 1955 during the Tenth Session and for the entire Eleventh Session amounts to 34 days. The Committee recommends that leave of absence may be granted to the member for this period.

15. A statement showing <sup>names</sup> ~~list~~ of members who have been continuously absent from the sittings of the House for more than 15 days is laid on the Table.

during the Tenth Session

NEW DELHI,  
THE 15<sup>th</sup> DECEMBER, 1955.

  
(G. S. ALTEKAR),  
Chairman.